

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:729  
ANSWERED ON:08.08.2013  
ALLOTMENT OF STALLS  
Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have prescribed any policy/adopted any procedure for the allotment of stalls/shops contract for the selling of various articles on railway platforms;
- (b) if so, the details thereof;
- (c) whether any contractor has been awarded contract without adhering the said policy of the railways; and
- (d) if so, the details thereof along with the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) and (b): Yes, Madam. A Miscellaneous Article Policy has been issued vide Commercial Circular No. 69/2012 dated 02.11.2012 regarding allotment of Curio/Miscellaneous article stalls at railway stations. The allotment of such stalls are done by the Railways by following the policy guidelines. Under this policy the requirement of the travelling passengers for adequate availability of essential and incidental travel items viz. locks, chains, inflatable pillows, towels, napkins, games, toys, toiletry items, batteries, local handicrafts, gift items, curio items, packed snacks/biscuit and beverages, Rail Neer and other approved BIS (Bureau of Indian Standard) certified packaged drinking water bottles, chocolates, mobile recharge coupons, common medicine etc. at station.

(c): No, Madam.

(d): Does not arise.